

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **29.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Green Gold Global Resources Pvt Ltd
Vs
S M Ramcoal Importers Pvt Ltd

MAIN PETITION NUMBER : IBA/773/2020
(IA/MA) APPLICATION NUMBERS

New Application IA(IBC)/1130(CHE)/2024; IA(IBC)/808(CHE)/2023

ORDER

New Application IA(IBC)/1130(CHE)/2024:

Present: Ms. Reshmitha G Sarma, Ld. Counsel for Applicant/Liquidator.

This Application has been filed to take on record the 5th Progress Report. The same is taken on record with all just exceptions.

IA(IBC)/1130(CHE)/2024 is accordingly **disposed of**.

IA(IBC)/808(CHE)/2023:

Present: Ms. Reshmitha G Sarma, Ld. Counsel for Applicant/Liquidator.

Mr. A.G.Sathyannarayana, Ld. Counsel for Tamil Nadu Mercantile Bank.

Ld. Counsel for the Applicant submits that despite last opportunity, compliance has not been made.

Ld. Counsel for Respondent per contra submits that the compliance has been made in terms of the order dated 06.02.2024.

Order **reserved**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**